

  
**भारत का राजपत्र**  
**The Gazette of India**

असाधारण

EXTRAORDINARY

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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation.

**MINISTRY OF LAW AND JUSTICE**

**(Legislative Department)**

*New Delhi, the 23rd June, 2005/Asadha 2, 1927 (Saka)*

The following Act of Parliament received the assent of the President on the 23rd June, 2005, and is hereby published for general information:—

**THE HIRE-PURCHASE (REPEAL) ACT, 2005**

No. 31 OF 2005

[23rd June, 2005.]

An Act to repeal the Hire-purchase Act, 1972.

BE it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:—

1. This Act may be called the Hire-purchase (Repeal) Act, 2005.
2. The Hire-purchase Act, 1972 is hereby repealed.

Short title.

Repeal of Act  
26 of 1972.

T. K. VISWANATHAN,  
*Secy. to the Govt. of India.*